

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1542  
ANSWERED ON:10.12.2008  
ENVIRONMENTAL CLEARANCE TO PROJECTS IN MAHARASHTRA  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of assistance provided and clearance accorded to the environmental projects in the State of Maharashtra during the last two years;
- (b) the details of proposals submitted by the State Government of Maharashtra for environmental clearance as on date;
- (c) the total cost of proposals cleared so far; and
- (d) the time by which the pending projects are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The Ministry does not provide any assistance to project proponents.

A total of 571 projects have been accorded Environmental Clearance during the last two years which included Industrial, Thermal Power plants, Mining (coal & non-coal), Building & Construction, River Valley & Hydro Electric, Infrastructure & Miscellaneous projects.

- (b) During the last two years, a total of 54 projects have been submitted by the State Government of Maharashtra for Environmental Clearance which included Thermal Power plants, Mining (coal & non-coal), Building & Construction, River Valley & Hydro Electric, Infrastructure & Miscellaneous projects.

- (c) Since the investment criteria has been dispensed with in the EIA Notification dated September 14, 2006, the details of cost of the projects are not available with this Ministry.

- (d) The EIA Notification 2006 provides for a time limit of 105 days for grant of Environmental Clearance after receipt of complete information from the project proponents.